

Profile of Hon'ble Member Mr. Vinay Goel

Born in Jalandhar, Punjab, on September 17, 1967, he graduated with a Bachelor's degree in Political Science (Honours) and completed Degree in Law from Guru Nanak Dev University, Amritsar, in June 1991. He began practicing law as an Advocate at the District Court in Jalandhar from January 1992 to April 2013. In April 2013, he was appointed as the Presiding Officer of the Debt Recovery Tribunal in Prayagraj (Allahabad). Later, he served as the Presiding Officer of Debt Recovery Tribunal-I in Ahmedabad from November 2017 to August 2021. In August 2021, he was appointed as the Member Judicial of the Railway Claims Tribunal until February 11, 2025. He is currently serving as the Member Judicial at the National Company Law Tribunal, Kochi Bench.